(c) No, Sir. Extension of this project in other cities will help farmers also.

(d) No, Sir. At present Government is not proposing to hold a_n independent CAG audit of Fruit and Vegetable Projects, Delhi before its extension to other cities.

Representations from mazdoors of the National Fertilizers Ltd., Panipat

125. SHRI SAMAR MUKHERJEE: Will the Minister of AGRICULTURE: be pleased to state:

(a) whether Government have received any representations regarding the problem of Mazdoors of the National Fertilizer Limited, Panipat who were terminated in 1983 and are agitating for reinstatement;

(b) if so, the details thereof and the steps taken by Government thereon; and

(c) whether the Industrial Tribunal had given any judgement in this connection and if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH); (a) to (c) The Mazdoors involved were actually contract lobourers of different contractors engaged by NFL. In June, 1983 these labourers went on an illegal strike and the contractors made alternative arrangements to discharge their contractual obligations. A Writ Petition was filed before the Supreme Court praying that the contract labourers employed at the Panipat factory should be declared as regular employees of the Company but the Court dismissed the petition.

In 1987, an industrial dispute on the subject was raised and the matter has been referred by the Government of Haryana to the Industrial Tribunal, Ambala, for adjudication, The Tribunal has not yet given its award.

Re-instatement of railway employees terminated during the Trade Union agitations

126. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the previous Government had taken a decision to reinstate all those railway employees whose services were terminated during the past lew years in connection with the trade union agitation; and

(b) if so, whether orders have been issued for implementation of the said decision, and the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) In view of (a) above, the question of implementation does not arise. However, the entire matter is under consideration.

Extension of Railway network

127. SHRI R. T. GOPALAN: Will the Minister of RAILWAYS be pleas ed to state:

(a) whether Government propose to extend the railway network by 1000 km. every year;

(b) if so, the details thereof and the additional capital involved per annum; and

(c) the zone-wise break up of such extension and the share of zones covering Tamil Nadu and Andhra Pra desh?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) and (c) Do not arise. Modernisation of Railway Stations in Tamil Nadu

128. SHRI R. T. GOPALAN: Will the Minister of RAILWAYS be pleas ed to state:

(a) the number of railway stations modernised and expanded in Tamil Nadu during the last three years and the amount spent thereon; and